

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

24/5/98

~~EX.PX/EX.PX/EX.PX/EX.PX~~

IN

ORIGINAL APPLICATION NO. 1143/97.

Shri D.D. Bone.

...APPLICANT

V/s

The Commanding Officer, D.I.C., Kavachit Corps.,
Ahmednagar & anr.

...RESPONDENTS

CORAM: HON'BLE VICE CHAIRMAN SHRI JUSTICE R.G. VAIDYANATHA
HON'BLE MEMBER(A), SHRI P.P. SRIVASTAVA.

TRIBUNAL'S ORDER : (FINAL).

DATE: 06-03-1998.

None for the applicant.

The application is dismissed for want of prosecution.

Copy
12/3/98

Bhram
12/3

NO.CAT/MUM/JUDL/O.A.1143/97/ 2006

Dated: 16-03-1998.

Copy to:

to 2008

1. Shri D.D. Bone,
C/o Shri N.P. Dalvi, Counsel
24, Wani Co-op. Hsg. Soc.,
Sec.No.6, C.B.D., Belapur, Navi Mumbai.
2. The Commanding Officer, D.I.C.,
Kavachit Corps, Ahmednagar, 431001
3. Secretary, Government of India,
Min.of Defence, New Delhi.

Bhram
12/3/98
SECTION OFFICER.

Encl. A copy of OA

only R.No.1 (one set of OA
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